

20

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 157/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE PARTIES: HCL Services Limited
V/s.
Universal Commodity Exchange Ltd.

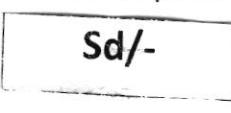
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
20	Adv. Kritika Chulkar i/b. Link Legal India Law Services	Adv. for Operational Editor	

ORDER

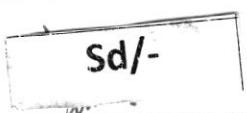
TCP NO. 157/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 21.2.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial)

 Sd/-